NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION

:

PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S)

: K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S)

: M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Martin Maria

Grussel to- Pertitioner

Ok.

1) T. K. Bhaskar N. Pri yadarshini Keerthi Krishna Akhil Jain

ORDER

Counsel for Petitioner present. Counsel for Respondent absent. The **Registry** is directed to send notice to the Respondent for his appearance and furnish the submission in relation to the order passed by this Bench. Put up on **06.09.2017** at **10.30** A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk